

(a) whether Geological Survey of India has conducted a survey for finding mineral deposits in Mandla district of Madhya Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) A reserve of 26 million tonnes of bauxite ore has been estimated by G.S.I. in Mandla District. The reserves have been proved in Daikibanda Pahar, Nagrakor Pahar, Chouradadar, Dadargaon, Khamera, Kapripani and Silpuri Dadar Blocks in Mandla District.

Two marble bands have also been demarcated.

Representation of SCs/STs in Board of Directors of Nationalised Banks

5785. SHRI RATILAL KALIDAS VERMA: Will the Minister of FINANCE be pleased to state:

(a) whether representatives of the recognised Scheduled Castes and Scheduled Tribes employees/officers associations have been given representation on the Board of Directors of nationalised banks;

(b) if so, the names of those banks where due representations have been given to SC/ST associations; and

(c) if not, whether some special arrangements are proposed to be made to include them in future?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c). Appointment of workman employee director and non-workman employee director on the Boards of nationalised banks is to be made

by the Central Government in consultation with Reserve Bank of India in accordance with the procedure and criteria prescribed in the Nationalised Banks (Management and Miscellaneous Provisions) Schemes, 1970 and 1980. The Schemes do not provide for giving specific representation to the recognised Scheduled Caste and Scheduled Tribe Employees/Officers Association on the boards of the nationalised banks.

[English]

Payment of Motor Claims

5786. SHRIMATI USHA SINHA: Will the Minister of FINANCE be pleased to state:

(a) the average time taken in the Divisional Office of the Oriental Insurance Company Limited at Muzaffarpur, Bihar to pay claims pertaining to motor and third party losses;

(b) the number of claims lodged in the above office during last two years;

(c) the number of pending claims in the above office since one, two and three years, separately; and

(d) the action proposed to be taken against the officials, if any, responsible for delay in payment of claims?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Efforts are made by the Muzaffarpur Divisional Office of the Company to process and finalise the claims in the shortest possible time after completion of all formalities by the insured/claimant. Third Party Losses are attended to by the Company immediately after getting Court's Orders.

(b) The number of claims lodged with Muzaffarpur Divisional office of the Company during the last two years are as under:—